

Bids for UMPPs

*427. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of POWER be pleased to state:

(a) whether Government has asked the Power Finance Corporation (PFC), the nodal agency for developing Ultra Mega Power Projects (UMPPs), to complete the process of finalization of inviting bids for power plants;

(b) if so, the details thereof;

(c) whether the power generation capacity in the current Plan would be enhanced as a result of awarding new power plants; and

(d) if so, the details thereof?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) and (b) Yes, Sir. Power Finance Corporation (PFC) has been designated as the nodal agency for expediting the development of Ultra Mega Power Projects (UMPPs) under the Central Government initiative. These projects, each of about 4000 MW capacity, are being developed on a Build, Own and Operate basis, and the project developers are selected through a tariff based competitive bidding process. The role of PFC as the nodal agency for UMPPs is to incorporate a Special Purpose Vehicle (SPV) for each project, which obtains various clearances, water linkage, coal mine allocation (for domestic coal based projects) etc. for the project. The SPV also initiates action for land acquisition in the name of the SPV, selects the developer through a tariff based competitive bidding process and finally transfers the SPV to the identified developer.

Accordingly, out of nine (9) UMPPs originally envisaged under the Central Government initiative, three UMPPs namely Sasan in Madhya Pradesh, Mundra in Gujarat and Krishnapatnam in Andhra Pradesh have already been awarded and transferred to the identified developers, and the projects are at different stages of implementation. In respect of the fourth UMPP, that is, in Tilaiya in Jharkhand, the Letter of Intent (LoI) was issued to the successful bidder on 12.02.2009.

Commencement of the bidding process in respect of the remaining five UMPPs, that is, in Tamil Nadu, Chhattisgarh, Orissa, Maharashtra and Karnataka is contingent upon the availability of various requisite clearances including land water availability from the respective State Governments. In addition to the nine UMPPs originally identified, requests have also come from concerned State Governments for two additional UMPPs in Orissa, and a second UMPP each in Gujarat and Andhra Pradesh.

(c) and (d) Full benefits of these projects are envisaged to come up in the Twelfth Plan, however, as per revised Power Purchase Agreement (PPA), two units each of Sasan and Mundra UMPPs are expected to come in Eleventh Plan.